# ALLAHABAD BENCH ALLAHABAD

CIVIL MISC.CONTEMPT PETITION 106 of 2002

IN

## ORIGINAL APPLICATION No. 1266 of 2001

Allahabad this the 18th day of September, 2002 Hon'ble Mr. S. Dayal, Member (A) Hon'ble Mrs. Meera Chhibber Member (J)

- 1. Gyan Shyam Das, S/o Shri J.S. Agarwal, R/o P-58/3, New Chaitham Lines, Old Cantoonment, Allahabad.
- Jawahar Lal Shukla, S/o, Shri Basudeo Shukla, R/o Quarter No.P/4, Happy Home, Air Force Bamrauli, Allahabad.

.... Applicants.

# By Advocate Shri Saurabh Srivastava

#### VERSUS

- 1. Shri Yogendra Narain, Secretary, Ministry of Defence, New Delhi.
- Lt. Gen Hari Uniyal, Engineer-in Chief, Army Headquarters, New Delhi.

....Respondents

## By Advocate Shri .....

## ORDER

## By Hon'ble Mr. S. Dayal, Member (A)

This Contempt Petition has been filed for proceeding against the respondents for wilful disobedience of the order dated 06.11.2002 passed in D. No.4560/01. By the said order the respondents were directed to decide representation of the applicant in accordance with law and in the light of judgment

of Jammu and Kashmir High Court within a period of 4 months.

- 2. The respondents by their letter dated 18.04.02 addressed to the applicant have decided the representation of the applicant and information that Ministry of Defence has been requested to make vacancies available for promotion as a special case.
- 3. Since the representation has been replied to, although, belatedly no cause for proceedings against the respondents in Contempt in arises. The applicant may file an application on the original side for obtaining any relief, if so advised.

Member (J)

shukla/-